

<b>PENDENCY OF FAMILY COURT CASES IN ORISSA HIGH COURT BI-MONTHLY:- DECEMBER, 2023 &amp; JANUARY, 2024</b>				<b>GRAND TOTAL</b>	
<b>Opening Balance as on 01.12.2023</b>	<b>Cases Instituted during the Months of December, 2023 &amp; January, 2024</b>	<b>Cases Disposed of during the Months of December, 2023 &amp; January, 2024</b>	<b>Total Pendency as on 31.01.2024</b>	<b>Total Cases Disposed of during the Months of December, 2023 &amp; January, 2024 (Family Court + High Court)</b>	<b>Total Pendency as on 31.01.2024 (Family Court + High Court)</b>
3557	225	181	3602	3068	40494

N.B :- The difference between the closing balance and opening balance i.e. increase or decrease numbers of cases due to disposal, modification and restoration of cases reflected later on.